

অসম



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THE ASSAM GAZETTE

অসাধাৰণ

EXTRA ORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

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GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 10th May, 2010.

No.LGL.103/2008/52. -- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. XIV OF 2010

(Received the assent of the Governor on 28-04-2010)

**THE GUWAHATI WATERBODIES (PRESERVATION AND
CONSERVATION) (AMENDMENT) ACT, 2010**

AN
ACT

further to amend the Guwahati Waterbodies (Preservation and Conservation) Act, 2008.

Whereas it is expedient further to amend the Guwahati Waterbodies (Preservation and Conservation) Act, 2008 to provide for preservation, protection, conservation, regulation and maintenance of more water bodies within the jurisdiction of Guwahati Metropolitan Development Authority and the matters enacted therewith or incidental thereto;

Assam
Act No
XX of
2008

It is hereby, enacted in the Sixty-first Year of the Republic of India as follows:-

1. (1) This Act may be called the Guwahati Waterbodies (Preservation and Conservation) (Amendment) Act, 2010.
(2) It shall have the like extent as the principal Act.
(3) It shall come into force at once.
2. In the principal Act, in sections 3, 4, 7 and 11, for the figures, punctuation marks and word "I, II, III, IV, V and VI" respectively shall be substituted.
3. In the principal Act, after Schedule IV, the following new Schedule-V and Schedule-VI shall be inserted, namely:-

"Schedule-V

(Bondajan)

Schedule of Land:-

District -	Kamrup (Metropolitan) District
Mouza -	Beltola
(A).	
Revenue Village -	Birkuchi
All land of dag numbers -	37, 111, 1, 313, 111/314, 33 and 173
(B).	
Revenue Village -	Matgharita
All land of dag numbers -	362 ^(N) 182, 183, 560 ^(N)
(A) And (B) Bounded by -	39.06 40.48
North -	Bondajan
South -	Oil India
East -	Assam Carbon
West -	Housing Colony

Schedule-VI
(Bondajan)

Schedule of Land:-

District -	Kamrup (Metropolitan) District
Mouza -	Beltola
(A).	
Revenue Village -	Bonda
All land of dag numbers -	253/411, 252, 253 and 168
(A) Bounded by -	
North -	PWD Road
South-dag numbers -	289 and 290 of Birkuchi Village
East-dag numbers -	240, 255, 254 and 288
West -	patta land of Marias Public School and Village Matgharita".

MOHD. A. HAQUE,
Secretary to the Govt. of Assam,
Legislative Department, Dispur.